

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
CP No.-11/241-242/ND/2021

IN THE MATTER OF:

S. Pawandeep Singh & Anr.

.....Applicant

Vs.

Lotus Mechnotech Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 08.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. A. K. Singla, Sr. Adv. with Mr. Jatin Sharma,
Mr. Shubham Rathore, Advs.

For the Respondent : Mr. Kapil Sankhla, Mr. Hanish Phogat, Advs.

ORDER

Heard the submissions made by Ld. Sr. Counsel on behalf of the Petitioner and Ld. Counsel on behalf of the Respondent. Written submissions of the Respondent are already on record. Petitioner may file their written submission along with judicial decision, if any. List the matter on **12.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)